

FORM A
PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF
FOOTPRINT VENTURES TRUSTEE COMPANY PRIVATE LIMITED

1.	Name of the Corporate Person	Footprint Ventures Trustee Company Private Limited
2.	Date of Incorporation of the Corporate Person	16 th March 2007
3.	Authority under which corporate person is incorporated/ registered	Companies Act 1956, ROC Bangalore
4.	Corporate Identity Number of corporate person	U74140KA2007PTC042034
5.	Address of the Registered Office and Principal Office (if any) of the corporate person	Plot No 16, 2 nd Floor, 7 th Main, 1 st Block Koramangala, Bangalore 560034
6.	Liquidation commencement date of corporate person	23 rd March 2023
7.	Name of the Liquidator: Address of the Liquidator: Email address of the Liquidator: Telephone number of the Liquidator: Registration number of the Liquidator:	Ganesh Panduranga Pai No. 68, 6B, 6 th Floor, Chitrapur Bhawan 8 th Main, 15 th Cross Malleshwaram Bangalore 560055 pragnya.cas@gmail.com 9845666596; 080-23565641 IBBI/IPA-001/IP-P01313/2018-19/12054
8.	Last date of Submission of claims	22 nd April 2023

Notice is hereby given that FOOTPRINT VENTURES TRUSTEE COMPANY PRIVATE LIMITED has commenced voluntary liquidation on 23rd March 2023.

The stakeholders of FOOTPRINT VENTURES TRUSTEE COMPANY PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 22nd April 2023, to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Place: Bangalore
Date: 28th March 2023


Ganesh Panduranga Pai
Insolvency Professional